Annexure-4(Not Applicable)
Name of the corporate debtor:TEJASWINI ENGINEERING PRIVATE LIMITED Date of commencement of CIRP: 1st March 2021.; List of creditors as on:20 April 2021

 $List\ of\ unsecured\ financial\ creditors\ (other\ than\ financial\ creditors\ belonging\ to\ any\ class\ of\ creditors)$

(Amount in ₹)

| Sl.No. | | Identificat | | etails of claim | | | | Details of claim | | Amount | Amount of | | | f Remarks, if |
|--------|----------|-------------|----------|-----------------|-----------|-----------|------------|------------------|----------|------------|-------------|---------|-------------|---------------|
| | creditor | ion No. | received | | | | admitted | | of | any mutual | of claim | claim | any | |
| | | | Date of | Amount | Amount of | Nature of | Amount | Whether | % of | contingen | dues, that | not | under | |
| | | | receipt | claimed | claim | claim | covered by | related | voting | t claim | may be set- | admitte | verificatio | |
| | | | _ | | admitted | | guarantee | party? | share in | | off | d | n | |
| | | | | | | | | | CoC | | | | | |
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| | | | | | | | | | | | | | | |
| | TOTAL | | | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.0 | 0.00 |